

**NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, COURT No- II**

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**(24) C.P.(IB)-3985(MB)/2019**

**JCC India Pvt Ltd  
V/s  
Tiger Steel Engineering India Pvt Ltd  
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**Dated 5th April, 2021**

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**ORDER**

The matter is taken up through Virtual Hearing. Ld. Counsel Ms. Kalyani Parmar appeared for the Petitioner (Operational Creditor) and Mr. Akshay Kumar Hota AR appeared for the Respondent (Corporate Debtor). Due to paucity of time the matter could not be taken up. List the matter on **11<sup>th</sup> May 2021** for hearing.

Sd/-

**MOHAMMED AJMAL**  
**Member (Judicial)**  
*ANKIT*

Sd/-

**RAVIKUMAR DURAISAMY**  
**Member (Technical)**